

arrange for it in the Vithalbai Patel House.

**SHRI K. D. MALAVIYA:** Before this is finalised, the Ministry will give a demonstration of this in the Central Hall or in any other place.

**श्री राम सहाय पांडे :** तेल मन्त्री जी का ध्यान तेल की और पेट्रोल की खपत कम करने और उत्पादन बढ़ाने के सम्बन्ध में आकर्षित होता रहा है, उनका यह अन्तरांग बड़ा पुराना है। 20 वर्ष पहले की बात है उन्होंने कल्पना की होगी कि तेल की कमी होगी, पेट्रोल और केरोसिन आयल की कमी होगी तो इन्होंने क्या किया कि एक ऐसे जलसे का उद्घाटन किया जहाँ सूर्य की तपन से काम करने वाला एक ऐसा पाल बनाया गया था जिसको सोलर कुकर कहते थे। तो उसका क्या हो गया जिसमें तेल वगैरह सभी बनेगा ?

**श्री क० डी० मालवीय :** सोलर कुकर तो चल रहा है, काफी लोग उसका इस्तेमाल करते हैं और अधिक मुझे उमकें बारे में मालूम नहीं है।

**श्री विभूति मिश्र :** मन्त्री जी ने अभी बताया और बहुत अन्तर्ज्ञा किया कि एक चूले का नाम लिया, अंग्रेजी में नाम नहीं लिया, मैं जानना चाहता हूँ कि उस पर कम से कम कितना खर्चा लगेगा और स्टोव में जो तेल खर्च होता है उसको देखते हुए कितने तेल की बचत होगी, और क्या गाँवों के छोटे किसान भी उस चूले को खरीद कर उसका उपयोग कर सकेंगे ?

**सध्यक महोदय :** यह जगता चूला होगा कि नहीं;

**श्री क० डी० मालवीय :** जिस चूले का नाम जनता चूला है वह इस समय बाजार में बिक रहा है, उसकी ऐंकीशियेंसी 28 परसेंट है और हमारे इस महा जनता चूले की ऐंकीशियेंसी 60 से 62 परसेंट होगी। इससे करीब करीब आधा केरोसिन बचेगा, और अगर हमारा अनुमान सच हुआ, जैसा कि मैं

निश्चयपूर्वक कह सकता हूँ कि हो जायेगा, तो करीब 15 से 18 करोड़ रु० के 'केरोसिन आयल की साल में बचत होगी। इसका काम क्या होगा यह अभी नहीं कहा जा सकता। अगर स्टेट गर्वनेमेंट्स सर्व्स टैक्स नहीं लगायेंगे तो मेरा ख्याल है कि बहुत स्स्ता चूला हो जायेगा।

#### Contract for Oil Exploration by ONGC in Tanzania

\*118. **SHRI R. S. PANDEY:** Will the Minister of PETROLEUM be pleased to state:

(a) whether the Oil and Natural Gas Commission has entered into a contract with the Government of Tanzania for undertaking oil exploration there; and

(b) if so, the terms and conditions of the contract?

**THE MINISTER OF PETROLEUM (SHRI K. D. MALAVIYA):** (a) and (b). The ONGC signed an agreement on the 20th December, 1975 with the Tanzanian Petroleum Development Corporation (TPDC) for a drilling contract which provides for drilling of one exploratory well on the Songo Songo Island in Tanzania. It is not an exploration contract. TPDC would make payments to ONGC for the work in accordance with the contract. The contract also stipulates that TPDC would provide the consumable materials required for the drilling operation and also meet the local costs such as cost of civil construction works, the cost of housing accommodation and transport for the crew and the other staff, the cost of unskilled labour, PCL etc.

**श्री राम सहाय पांडे :** बड़ा अन्तर्ज्ञा काम किया, आप को धन्यवाद।

**SHRI B. V. NAIK:** Whenever in the past the technologically advanced countries of the world went in for the purpose of drilling operations, they

also imposed, though we are not advocating a neo-colonialism, that a particular share of the raw crude or whatever the petroleum product that was available, would be available for the parent country the technologically advanced country. In the contracts of the ONGC with countries less developed than ours, do we insist upon such a clause or a condition? Is it acceptable? Has it been tried and if so, what are the reactions of the host country?

**SHRI K D MALAVIYA** This is a specific agreement made with the Tanzanian Government and it is based on co-operation and friendship. We do not intend to have any arrangement, business like or commercial with Tanzania. We have agreed to drill a well there. Unfortunately, there was an explosion and we are now drilling another well there. All that we have asked for is the actual cost of drilling and there is no commercial agreement between us and Tanzania.

**SHRI VASANT SATHE** I would like to know whether this contract is only for drilling or also for the establishment of the other plant that goes with oil exploration.

**SHRI K. D. MALAVIYA** The gas field seems to have been discovered. There were some other companies which wanted to drill on a commercial basis. The Tanzanian Government approached us and we offered them our friendly co-operation because we are capable of drilling. Once the gas is established which is there—as soon as we complete the second well, it will be established—then perhaps they may like us to build up the transport system also. Presumably they will come forward and we will readily agree to develop the transport system.

**SHRI RAJA KULKARNI** Is it a fact that recently there was a big blow out in one of the wells in Tanzania and severe damage was caused to the oil fields there with the result that the Tanzanian Government was on the point of terminating the Indian contract?

**SHRI K. D. MALAVIYA** I am sorry the latter part of the question is wholly wrong. It is a fact that there was a blow out and a blow out is a part of the game. We did not succeed. There was some mistake and an inquiry is going on as to how it failed, how the blow-out occurred and who was responsible for the damage. But we have already dispatched a second and new rig to the place at our own cost so that we may complete the agreement.

When a well is drilled and a mistake occurs, then it occurs and nobody can help it. We hope to finish the second well successfully and then we will pursue the future operations.

**SHRI BHAGWAT JHA AZAD** I want to know whether this contract with the Tanzanian Government is a part of our effort to build up a consultancy system in this country either for commercial purpose or for a one like this. Or is it a just a simple single contract? If it is a part of the whole complex, how far will it develop our consultancy system and our technical know-how?

**SHRI K D MALAVIYA** It is only a beginning of the process and I hope once this oil well or gas well is completed, then subsequent processes of our help or co-operation can be considered for which we are readily agreeable.

**MR SPEAKER** Question No 119, Shri Shashi Bhushan—absent

**THE MINISTER OF CHEMICALS AND FERTILISERS (SHRI P C SETHI)** I think some other Member may put the question. I have been preparing for the question for the whole of the night and the whole of this morning without engagements, and now I am very much disappointed. Government and Parliament has spent so much money.

**MR. SPEAKER:** I am sorry. We cannot do it under the rules.

**SHRI K. LAKKAPPA:** Some Members are absent. There are important questions.

**MR. SPEAKER:** If the Members are not present, I cannot help it.

**SHRI K. LAKKAPPA:** The Speaker can put important questions. You have got enormous powers.

**MR. SPEAKER:** I am prepared to accept the advice provided the Member is present.

Let me see whether any other hon. Member is present. No. The Question List is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### Consultancy Agreements with Foreign Countries for Development of Offshore Areas

\*101. **SHRI P. M. MEHTA:** Will the Minister of PETROLEUM be pleased to state:

(a) whether the Central Government are considering to explore possibilities of long term consultancy agreements with advanced countries for the development of offshore areas in India;

(b) whether U.S.A., France and Britain have not agreed to such proposals; and

(c) whether any country has agreed to help India in this regard?

**THE MINISTER OF PETROLEUM (SHRI K. D. MALAVIYA):** (a) Yes, Sir.

(b) and (c). Some foreign companies have shown interest in the matter. It is not in the public interest to disclose any details in this regard at this stage.

##### गरीबों को कानूनी सहायता

\*103. श्री शंकर बयाल सिंह : क्या बिबि, न्याय और कम्पनी कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या गरीबों को मुफ्त कानूनी सहायता देने के लिये राज्यों को किसी प्रकार की वित्तीय सहायता दी गई है; और

(ख) यदि हां, तो उसके आकड़े क्या हैं ?

बिबि, न्याय और कम्पनी कार्य मन्त्री (श्री एच० धार० गोखले): (क) जी नहीं।

(ख) प्रश्न ही नहीं उठता।

##### Production of Nitrogenous and Phosphatic Fertilizers

\*105. **SHRI K. MALLANNA:** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the present installed production capacity of nitrogenous and phosphatic fertilizers in the country;

(b) whether the production is enough to meet the present fertilizer demand in the country; and

(c) if not, the steps Government propose to take in this regard?

**THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI):** (a) The present installed capacity for the production of fertilizers is 29.73 lakh tonnes of nitrogen and 6.92 lakh tonnes of P205.

(b) and (c). The indigenous production of fertilizers during 1976-77 is expected to be 19.5 lakh tonnes of nitrogen and 4.8 lakh tonnes of P205. The requirement of fertilizers for the year 1976-77 as estimated by the Ministry of Agriculture is 26.5 lakh tonnes of nitrogen, 6 lakh tonnes of P205 and 3.5 lakh tonnes of potash.